CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING:BILASPUR

Original Application No.203/00670/2018

Bilaspur, this Friday, the 13th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Rupesh Kumar Bansod S/o (Late) Shri Narayan Bansod Aged about 43 years TCM-I/BSP R/o Railway Colony No.6/4 Type-2 New Loco Colony near Gajra Chowk Bilaspur District Bilaspur PIN Code 495001

-Applicant

(By Advocate – Ms. Deepali Pandey)

Versus

- 1. Union of India, Through Secretary, Ministry of Railways New Delhi PIN Code 110001
- 2. General Manager, South East Central Railway Bilaspur Chhattisgarh PIN Code 495001
- 3. Senior Division Sign and Tele/Co-ordinator, Bilaspur Office of Sr. DSTE/Co/BSP Dist-Bilaspur
 (C.G.) PIN Code 495001 Respondents
 (By Advocate Shri R.N. Pusty)

ORDER (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays to withdraw this Original Application with liberty to pursue the case at the appropriate forum.

- **2.** Prayer allowed.
- **3.** Accordingly, this Original Application is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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